

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003712/2020	AMIT PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JARADA /87 /2019 () //
2	BLAPL/0003713/2020	RASANANDA MAJHI VS STATE OF ODISHA	SATYABRATA PANDA VS	SAMBALPUR SADAR /24 /2020 () //
3	BLAPL/0003714/2020	RAM PANGI VS STATE OF ODISHA	PARTHA MUKHERJI VS	MACHHKUND /82 /2019 () //
4	BLAPL/0003715/2020	TRINATH SAGARIA VS STATE OF ODISHA	PARTHA MUKHERJI VS	MACHHKUND /82 /2019 () //
5	BLAPL/0003716/2020	SIDHESWAR SAHOO VS STATE OF ODISHA	P.R.CHHATOI VS	AIR FIELD P.S. /11 /2020 () //
6	BLAPL/0003717/2020	UMAKANTA SANDHA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	MAHILA PS SAMBALPUR /12 /2020 () //
7	BLAPL/0003718/2020	SURESH BEHERA @ TULU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	AUL /178 /2019 () //
8	BLAPL/0003719/2020	JAGAT JIBAN NAYAK VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /02 /2018 () //
9	BLAPL/0003720/2020	SHYAM @ SHYAMSUNDRA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /55 /2020 () //
10	BLAPL/0003721/2020	BABU @ DEBENDRA PRADHAN VS STATE OF ODISHA	J.N.PANDA VS	DHANUPALI /261 /2016 () //
11	BLAPL/0003722/2020	NILESH DIPAK KALE VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /507 /2019 () //

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12	BLAPL/0003723/2020	RAMA @ HARIBANDHU MEHER VS STATE OF ODISHA	BHOJARAJ SETH VS	BIJEPUR /191 /2019 () //
13	BLAPL/0003724/2020	PINKU DHURUA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /16 /2020 () //
14	BLAPL/0003725/2020	ASHIT @ ANIKET NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	KESINGA /286 /2019 () //
15	BLAPL/0003726/2020	SK.SARUK VS STATE OF ODISHA	CHITTARANJAN DASH VS	SPL.TASK FORCE /14 /2020 () //
16	BLAPL/0003727/2020	GOBINDA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DARINGBADI /40 /2020 () //
17	BLAPL/0003728/2020	JAGANNATH MALLIK @DHULIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI /92 /2020 () //
18	BLAPL/0003729/2020	SANTU SANTOSH KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /83 /2020 () //
19	BLAPL/0003730/2020	SANTU @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /75 /2020 () //
20	BLAPL/0003731/2020	MANORANJAN SETHY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /368 /2019 () //
21	BLAPL/0003732/2020	PRAFULLA KUMAR BEHERA @ PINTU VS STATE OF ODISHA	PRAHALLADA SAHU VS	BUDEN /56 /2020 () //
22	BLAPL/0003733/2020	JAYADEV KAR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BHEDEN /21 /2019 () //
23	BLAPL/0003734/2020	PRASANTA MALLICK	NIHAR RANJAN SAHOO	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003735/2020	PINKU @ BIBEK KUMAR NAIK	P.R.SINGH	DHENKANAL SADAR /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003736/2020	HURU @ SANTANU NAIK	RAMAKANTA PRADHAN	BADSAHI /121 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003737/2020	ALOK NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003738/2020	SANTOSH BEHERA	RASHMI RANJAN MISHRA	BALIANTA P.S. /48 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003739/2020	NANDA @ PRASANTA NAIK	DEEPAK R. PARIDA	BANTALA /98 /2015
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003740/2020	PRATAP SINGH	PRASANTA KUMAR ROUTRAY	AMBABHONA /83 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003741/2020	FULLU @ SURAJ DUTTA	PRASANTA KUMAR ROUTRAY	BARGARH /389 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003742/2020	KANHEI @ KRISHNA KATA	U.R.JENA	TITILAGARH /377 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003743/2020	PURUSOTTAM GOUDA @ PURUSHOTTAM	JYOTIRMAYA SAHOO	CHATRAPUR /334 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003744/2020	DEBARAJ KHUNTIA	JYOTIRMAYA SAHOO	CHATRAPUR /348 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003745/2020	BIKASH NAYAK	SUJIT KUMAR PATNAIK	CHAMAKHANDI /08 /2020
		VS	VS	()

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35	BLAPL/0003746/2020	STATE OF ODISHA BAPI SETHI @ BAPINDRA SETHY VS	DEEPAK R. PARIDA VS	// ANGUL TOWN /292 /2020 ()
36	BLAPL/0003747/2020	STATE OF ODISHA HIMANSHU SEKHAR KHOSLA VS	RAJIB LOCHAN PATNAIK VS	// NABARANGAPUR TOWN /114 /2020 ()
37	CMP/0000374/2020	STATE OF ODISHA DAMBARUDHAR SA VS	NARENDRA KUMAR SAHOO VS	// CIVIL JUDGE(J.D.),BHAWANIPATNA(Kalahandi) CS/0000168/2010
38	CONTAR/0000003/2020	JAGAMOHAN SA SANJAY KU SAHOO VS	SATYABRATA MOHANTY VS	CHANDANPUR /117 /2020 ()
39	CONTC/0001722/2020	STATE OF ODISHA DHIRA BEJ VS	BANABIHARI RAY VS	// ()
40	CONTC/0001723/2020	ASWINI KUMAR MISHRA UPENDRA KUMAR SHAW VS	ADV VS	// ()
41	CONTC/0001724/2020	DEORANJAN KUMAR SINGH K.GITA VS	ADV VS	// ()
42	CONTC/0001725/2020	ABHAY KHETRAMOHAN KUNDU VS	ADV VS	// ()
43	CONTC/0001726/2020	SASWATA MISHRA SUKANTA KUMAR SARANGI VS	HEMANT KUMAR MOHANTY VS	// ()
44	CONTC/0001727/2020	PRASANNA KUMAR JENA RANJIT MISHRA VS	DEVASHIS PANDA VS	// ()
45	CONTC/0001728/2020	NAROTTAMMOHANTY DR.DAITARY SAHOO VS	ADV VS	// ()
		SASWAT MISHRA		//

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46	CONTC/0001729/2020	RANJIT KUMAR MOHANTA VS CHITHRA ARUMUGAM	SHARMISTHA SAMAL VS	// ()
47	CONTC/0001730/2020	NARAYAN BHOL VS DIBUJYOTI PARIDA	ADV VS	// ()
48	CONTC/0001731/2020	DAITYARI MOHANTA VS DUKHABANDHU NAYAK	DAYANIDHI MISHRA VS	// ()
49	CRLA/0000321/2020	KARNA AMARI VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /235 /2019 ()
50	CRLA/0000322/2020	DAMBARU AMARI VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /235 /2019 ()
51	CRLA/0000323/2020	SK. KALIMUDDIN @ SK. PATEL VS STATE OF ODISHA	OM.PRAKASH MOHAPATRA VS	CHOUDWAR /172 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) Spl/0000068/2020
52	CRLA/0000324/2020	BIRASEN PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	JAGANNATHA PRASAD /74 /2019 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) GR/0000062/2019
53	CRLA/0000325/2020	DIPU MAHANTA @ CHITA RANAJAN MAHANTA VS STATE OF ODISHA	ABULAUDDIN KHAN VS	PALLAHARA /29 /2020 ()
54	CRLA/0000326/2020	MALLI CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /210 /2019 ()
55	CRLA/0000327/2020	RINTUA @ RAJIV @ RINTU @ RAJIBA LOCHAN VS STATE OF ODISHA	MSWANTANAIK VS	BALIPATNA /138 /2019 ()
56	CRLMC/0001059/2020	SASEE BHOSEN PATTNAYAK VS STATE OF ODISHA	GANESHWAR RATH VS	/ /0 ()
57	CRLMC/0001060/2020	KAMALAKANTA TRIPATHY@BABULI	DEVASHIS PANDA	// S.P.(CID-CRL),CUTTACK /28 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
58	CRLMC/0001061/2020	PRASANNA KUMAR GIRI	PARTHA SARATHI DAS	GR/0001731/2017
		VS STATE OF ODISHA	VS	()
59	CRLMC/0001062/2020	MAMATA ARUN@PADMANAVAN	DILLIP RAY	// KENDRAPARA /89 /2020
		VS STATE OF ODISHA	VS	()
60	CRLMP/0000568/2020	RAMESH MALIK	NIRANJAN PANDA	// / /0
		VS STATE OF ODISHA	VS	()
61	CRLMP/0000569/2020	KAILASH CHANDRA MISHRA	BINAYAK PR MOHANTY	// / /0
		VS D.G.P, CUTTACK	VS	()
62	CRLMP/0000570/2020	ALIAL BISWAL	SAMIR KUMAR MISHRA	// / /0
		VS STATE OF ODISHA	VS	()
63	CRLMP/0000571/2020	ASHOK KUMAR NATH @ ASHOK NATH	RAJENDRA KUMAR DASH	// / /0
		VS STATE OF ODISHA	VS	()
64	CRLMP/0000572/2020	SURENDRA OJHA	UDIT RANJAN JENA	// / /0
		VS D.G.P, ODISHA	VS	()
65	CRLMP/0000573/2020	REBATI MAHALIK	DILLIP RAY	// / /0
		VS STATE OF ODISHA	VS	()
66	CRLMP/0000574/2020	RITANJALI MALLICK	SIDHARTHA GOUTAM DAS	// / /0
		VS STATE OF ODISHA	VS	()
67	FAO/0000539/2020	THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.	INSURANCE CO. LTD.	// / /0
		VS DIPMALA OJHA	VS	()
68	LAA/0000016/2020	STATE OF ODISHA	A.S.C.	// / /0
		VS	VS	()

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69	LAA/0000017/2020	PRAHALLAD PANI NARAYAN SAHOO VS	ARUN KUMAR DAS 1 VS	// // 0
70	MACA/0000402/2020	THE LAND ACQUISITION OFFICER, DHENKANAL DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS	VS	// // 0
71	MACA/0000403/2020	MANORAMA BISOI SHRIRAM G.I.CO. LTD. VS	G.P.DUTTA VS	// // 0
72	MACA/0000404/2020	SERATUN BIBI THE DIVISIONAL MANAGER, SRIRAM G.I.CO. VS	G.P.DUTTA VS	// // 0
73	MACA/0000405/2020	SAHADEV DHARUA MANAGER (LEGAL), I.C.I.C.I. LOMBARD G.I.CO. VS	G.P.DUTTA VS	// // 0
74	RSA/0000146/2020	BHAGJABAN NATH SUBHADRA PARIDA VS	ADAM ALI KHAN VS	// // 0
75	RVWPET/0000241/2020	JAGANNATH PARIDA DR.AMRUTA PRITAM MISHRA VS	M/S SANJIB MOHANTY,S. SATPATHU,B. BISWAL, P.K. VS	HARICHANDAN,R.K. BARIK 0
76	STREV/0000013/2020	STATE OF ODISHA M/S. THE ORISSA MINERALS DEVELOPMENT BOARD VS	VS	// // 0
77	WA/0000301/2020	STATE OF ODISHA RANGABALLAV KANDA VS	NIRANJAN LENKA VS	// // 0
78	WA/0000302/2020	ADDITIONAL DISTRICT MAGISTRATE CHITRASEN MOHANTY VS	DINABANDHU NAYAK VS	// // 0
79	WP(C)/0013419/2020	STATE OF ODISHA SUSHREE SANGITA DASH VS	MANAS PATI VS	// // 0
		PRINCIPAL SECRETARY TO GOVT. AGRICULTURE AND FARMERS EMPOWERMENT DEPT.		//

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80	WP(C)/0013420/2020	PRASHANTA KUMAR PATNAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
81	WP(C)/0013421/2020	MANCHE PRADHAN VS STATE OF ODISHA	K.SWAIN VS	// 0 //
82	WP(C)/0013422/2020	PRATAP CHANDRA SAHU VS STATE OF ODISHA	SATYABHUSAN DAS VS	// 0 //
83	WP(C)/0013423/2020	REETA APARAJITA MOHANTY VS COLLECTOR, BOUDH	SASWATI MOHAPATRA VS	// 0 //
84	WP(C)/0013424/2020	SOUMYA SUCHARITA SWAIN @ BEURA VS DIPTIMAN BEURA	N.P.PARIJA VS	// 0 //
85	WP(C)/0013425/2020	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
86	WP(C)/0013426/2020	NABA KISHORE PANIGRAHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
87	WP(C)/0013427/2020	AMIYA KUMAR DAS VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
88	WP(C)/0013428/2020	KAUSHALENDRA KISHORE KHADANGA VS ARIJITA MISHRA	BRAHMANANDA TRIPATHY VS	// 0 //
89	WP(C)/0013429/2020	MANJULATA MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
90	WP(C)/0013430/2020	BIRENDRA NARAYAN MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
91	WP(C)/0013431/2020	KRUSHNA PRASAD KUMBHAR	NIRANJAN PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0013432/2020	KORESA BIBI	RAS BIHARI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0013433/2020	PARBATI BEHERA	ANTARYAMI SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0013434/2020	BASANTA KUMAR SAHOO	DILIP KUMAR PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
95	WP(C)/0013435/2020	BISHNUPRIYA RAY	S.N.SHARMA	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE KHURDA		//
96	WP(C)/0013436/2020	BIRENDRA NAIK	B.SAHOO	//
		VS	VS	0
		GOVT.OF ORISSA		//
97	WP(C)/0013437/2020	SATYAJIT PUROHIT	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0013438/2020	NARENDRA KUMAR BEHERA	ASHOK PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0013439/2020	GOPAL CHANDRA JENA	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0013440/2020	CHINTAMANI BARIK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0013441/2020	SUKESH CHANDRA MOHANTY	KALI PRASANNA MISHRA	//
		VS	VS	0
		CHAIRMAN BOARD OF GOVERNOR NATIONAL INSTITUTE OF TECHNOLOGY		//
102	WP(C)/0013442/2020	ALEKHA KUMAR CHAKRA	SURYA NARAYANN PATNAIK	//
		VS	VS	0

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103	WP(C)/0013443/2020	STATE OF ODISHA DR.SUSMITA PATNAIK VS	SATYAJIT BEHERA VS	// // 0
104	WP(C)/0013444/2020	STATE OF ODISHA SARAT KUMAR SETHI VS	SURYA NARAYAN PATNAIK VS	// // 0
105	WP(C)/0013445/2020	DISTRICT PROJECT COORDINATOR, SSA, KANDHAMAL UMASHANKAR PATTNAIK VS	RAJENDRA KUMAR PRADHAN VS	// // 0
106	WP(C)/0013446/2020	STATE OF ODISHA KUSUM SWAIN VS	DINABANDHU NAYAK VS	// // 0
107	WP(C)/0013447/2020	STATE OF ODISHA AMIYA KUMAR PATRA VS	BIJAYA KUMAR PARIDA (2) VS	// // 0
108	WP(C)/0013448/2020	THE STATE OF ODISHA MANASI SAHOO VS	K.C.RAJGURU MOHAPATRA VS	// // 0
109	WP(C)/0013449/2020	COLLECTOR KHORDHA RAJASHREE PATTANAIAK VS	BISWABIHARI MOHANTY VS	// // 0
110	WP(C)/0013450/2020	STATE OF ORISSA LILABATI SWAIN VS	BIBHUTI BUSAN MISHRA VS	// // 0
111	WP(C)/0013451/2020	STATE OF ODISHA HARENDRA BARIK VS	K.K.MOHANTA VS	// // 0
112	WP(C)/0013452/2020	THE STATE OF ODISHA SUDARSHAN SETHI VS	SAMARENDRA PATTANAIAK VS	// // 0
113	WP(C)/0013453/2020	STATE OF ODISHA ANJAN KUMAR PANDA VS THE CHIEF SECRETARY	B.P.SATHPATHY VS	// // 0 //

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114	WP(C)/0013454/2020	BULAN PRADHAN VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
115	WP(C)/0013455/2020	NARAYAN NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
116	WP(C)/0013456/2020	TAPASWINI CHAND VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
117	WP(C)/0013457/2020	AFSAR MOHAMMED VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
118	WP(C)/0013458/2020	NRUSINGHA BEHERA VS STATE OF ODISHA	S.K.NAYAK..2 VS	// 0 //
119	WP(C)/0013459/2020	RAJ KUMAR SHARMA VS DY.GENERAL MANAGER THE ORIENTAL BANK OF COMMERCE	B.K.GHADEI VS	// 0 //
120	WP(C)/0013460/2020	MAA MANGALA WOMEN SHG VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
121	WP(C)/0013461/2020	SHAIKH TAJMUL HOK VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
122	WP(C)/0013462/2020	MANJUSHREE SAHOO VS MEMBER BOARD OF REVENUE AND BUILDING	NIRANJAN LENKA VS	// 0 //
123	WP(C)/0013463/2020	MANDAKINI TRIPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
124	WP(C)/0013464/2020	HIMANSU BHUSAN MISHRA VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
125	WP(C)/0013465/2020	PRATIMA PRADHAN	BISWABIHARI MOHANTY	//

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		VS	VS	0
126	WP(C)/0013466/2020	STATE OF ODISHA CHIRASMITA NAYAK	BISWABIHARI MOHANTY	//
		VS	VS	0
127	WP(C)/0013467/2020	STATE OF ORISSA TRUPTIRANI SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
128	WP(C)/0013468/2020	STATE OF ODISHA LIPTIRANI PRADHAN	BISWABIHARI MOHANTY	//
		VS	VS	0
129	WP(C)/0013469/2020	STATE OF ORISSA MAMATA MANJARI BISWAL	BISWABIHARI MOHANTY	//
		VS	VS	0
130	WP(C)/0013470/2020	STATE OF ODISHA SANJIB KUMAR RATH	BISWABIHARI MOHANTY	//
		VS	VS	0
131	WP(C)/0013471/2020	STATE OF ORISSA SANJAY KUMAR SENAPATI	BISWABIHARI MOHANTY	//
		VS	VS	0
132	WP(C)/0013472/2020	STATE OF ODISHA SAUBHAGYA KUMAR DIXIT	BISWABIHARI MOHANTY	//
		VS	VS	0
133	WP(C)/0013473/2020	STATE OF ODISHA BHABAGRAHI MAJHI	BISWABIHARI MOHANTY	//
		VS	VS	0
134	WP(C)/0013474/2020	STATE OF ORISSA BINAPANI TRIPATHY	BISWABIHARI MOHANTY	//
		VS	VS	0
135	WP(C)/0013475/2020	PANCHAYATI RAJ SUVASMITA PATI	BISWABIHARI MOHANTY	//
		VS	VS	0
136	WP(C)/0013476/2020	PANCHAYATI RAJ PRAVAT BAL	BISWABIHARI MOHANTY	//
		VS	VS	0

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137	WP(C)/0013477/2020	PANCHAYATI RAJ SARASWATI DASH VS	BISWABIHARI MOHANTY VS	// // 0
138	WP(C)/0013478/2020	PANCHAYATI RAJ PUSPANJALI SENAPATI VS	BISWABIHARI MOHANTY VS	// // 0
139	WP(C)/0013479/2020	STATE OF ODISHA SATYABRATA SWAIN VS	BISWABIHARI MOHANTY VS	// // 0
140	WP(C)/0013480/2020	STATE OF ORISSA SANDIP BAKSHI VS	SIDHARTHA MISHRA VS	// // 0
141	WP(C)/0013481/2020	STATE OF ODISHA BISWAJIT MISHRA VS	RANJIT SAMAL VS	// // 0
142	WP(C)/0013482/2020	STATE OF ORISSA HARIPRIYA DEY VS	SRIKANTA KUMAR NATH VS	// // 0
143	WP(C)/0013483/2020	STATE OF ODISHA NILACHAL ACHARYA VS	RANJIT SAMAL VS	// // 0
144	WP(C)/0013484/2020	STATE OF ORISSA SUNIL KUMAR SATAPATHY VS	RANJIT SAMAL VS	// // 0
145	WP(C)/0013485/2020	STATE OF ORISSA JAGANNATH DASH VS	RANJIT SAMAL VS	// // 0
146	WP(C)/0013486/2020	STATE OF ORISSA SUPRITI PRADHAN VS	SRIKANTA KUMAR NATH VS	// // 0
147	WP(C)/0013487/2020	STATE OF ODISHA M/S. EMPIRE ENTERPRISE VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0013488/2020	BASANTA KUMAR MALLIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
149	WP(C)/0013489/2020	PATITAPABAN DAS VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
150	WP(C)/0013490/2020	M/S.MORE TRADERS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
151	WP(C)/0013491/2020	LAKSHMAN KUMAR MOHANTY VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
152	WP(C)/0013492/2020	M/S.SHREE MAHABIR SERVICE STATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	WP(C)/0013493/2020	RAGHUNATH SAMANTARA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
154	WP(C)/0013494/2020	M/S.ASHOKA INFRACORE PRIVATE LIMITED VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
155	WP(C)/0013495/2020	JANMEJAY ROUL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
156	WP(C)/0013496/2020	PRADEEP BEHERA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
157	WP(C)/0013497/2020	ANIRUDHA ROUT VS SECRETARY GA AND PUBLIC GRIEVANCE DEPT	SATYABRATA MOHANTY VS	// 0 //
158	WP(C)/0013498/2020	HARI SANKAR BABU VS CHINMAYEE SINGHBABU	PRASANTA KUMAR SATAPATHY VS	// 0 //
159	WP(C)/0013499/2020	BADAL KARMAKAR	RAJIV KUMAR MAHANT	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0013500/2020	M/S.FIELD MOTORS PVT.LTD	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, CUTTACK II CIRCLE		//
161	WP(C)/0013501/2020	M/S.ABHA ENGINEERING AND CONSTRUCTION	SURYAKANTA DASH	//
		VS	VS	0
		PARADIP PORT TRUST		//
162	WP(C)/0013502/2020	M/S KALINGA AUTO SERVICES	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, KALAHANDI CIRCLE		//
163	WP(C)/0013503/2020	MADHUSUDAN PATRA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013504/2020	M/S SKY AUTOMOBILES	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER,CUTTACK II		//
165	WP(C)/0013505/2020	HARAMANI JENA	DINABANDHU NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013506/2020	RAJ KISHORE NAYAK	DEBASIS TRIPATHY	//
		VS	VS	0
		THE STATE OF ODISHA		//
167	WP(C)/0013507/2020	LADU KISHOR BEHERA	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013508/2020	AKSHYAYA PATNAIK	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0013509/2020	M/S VINAYAK AUTOMOBILES	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, BBSR I		//
170	WP(C)/0013510/2020	BALARAM SWAIN	ADITYA PARIDA	//
		VS	VS	0

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FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0013511/2020	STATE OF ODISHA BIKRAM KUMAR PANIGRAHI VS	SURAJ MOHANTY VS	// // 0
172	WP(C)/0013512/2020	STATE OF ODISHA BHASKAR JENA VS	ASHIS RATH VS	// // 0
173	WP(C)/0013513/2020	SECRETARY HOME GOVERNMENT OF ODISHA M/S SHREE VINAYAK MOTORS VS	BHABANI P.MOHANTY VS	// // 0
174	WP(C)/0013514/2020	THE SALES TAX OFFICER, BBSR IV CIRCLE ARABINDA SENAPATI VS	PRAFULLA KUMAR RATH VS	// // 0
175	WP(C)/0013515/2020	STATE OF ODISHA SUBHASHMITA GANDA VS	JITENDRA KUMAR DIGAL VS	// // 0
176	WP(C)/0013516/2020	STATE OF ODISHA BISHNU PRASAD MOHAPATRA VS	KUNJA SUNDAR DAS VS	// // 0
177	WP(C)/0013517/2020	THE STATE OF ODISHA RITANJALI PRADHAN VS	L.K.MOHANTY VS	// // 0
178	WP(C)/0013518/2020	STATE OF ODISHA JAGANNATH SANSKRUTI JANA JAGARANA MANDAL VS	BINAYA KUMAR RAGADA VS	// // 0
179	WP(C)/0013519/2020	STATE OF ODISHA STATE OF ODISHA VS	STANDING COUNSEL VS	// // 0
180	WP(C)/0013520/2020	PRITISH KUMAR MUDILI RAJESH KUMAR NAYAK VS	SATYA NARAYAN MOHAPATRA VS	// // 0
181	WP(C)/0013521/2020	BERHAMPUR CENTRAL CO-OP BANK LTD STATE OF ODISHA VS	STANDING COUNSEL VS	// // 0
		BHARAT CHANDRA GARTIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0013522/2020	STATE OF ODISHA VS PRASANTA KUMAR MOHANTY	STANDING COUNSEL VS	// ()
183	WP(C)/0013523/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION VS THE CHAIRMAN CUM MANAGING DIRECTOR	KANANBALA ROY CHOUDHURY VS	// ()
184	WP(C)/0013524/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION VS THE CHAIRMAN CUM MANAGING DIRECTOR	KANANBALA ROY CHOUDHURY VS	// ()
185	WPCRL/0000049/2020	BANSIDHAR MISHRI VS STATE OF ORISSA	RAMAKANTA PANDA VS	/ /0 ()
186	ABLAPL/0006053/2020	PRAMODA KUMAR TRIPATHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BHANJANAGAR /224 /2020 ()
187	ABLAPL/0006054/2020	FAKIR MOHAN HASTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /33 /2020 ()
188	ABLAPL/0006055/2020	AJIT TAPPO @ KUJUR VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /122 /2020 ()
189	ABLAPL/0006056/2020	DHANFUL HASTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /33 /2020 ()
190	ABLAPL/0006057/2020	ASWINI KUMAR NAYAK VS STATE OF ODISHA	K.C.NAYAK VS	SALIPUR /175 /2020 ()
191	ABLAPL/0006058/2020	PARAMANAND BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /178 /2019 ()
192	ABLAPL/0006059/2020	SULOMONA RAITO @ SULEMAN RAITA VS STATE OF ODISHA	SATYABRATA PANDA VS	PARLAKHEMUNDI /36 /2006 ()
193	ABLAPL/0006060/2020	ABANIKANTA JAL	UNMESH CHANDRA JENA	DEOGARH /105 /2020

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FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0006061/2020	BABAJI BEHERA	JAGANNATH KAMILA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0006062/2020	DIPU @ DIPAK MISHRA @ DEEPAK KUMAR MISHRA	MSRMA MANTY	BANARAPAL /130 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0006063/2020	SANTOSH BEHERA	P.R.SINGH	CUTTACK SADAR /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0006064/2020	BANAMALI PRADHAN @ BANU PRADHAN	KAUSTUVA MOHANTY	SATYABADI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0006065/2020	JAGA @ SANTOSH BISWAL	NITYANANDA MOHAPATRA	BASUDEVPUR /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0006066/2020	RATNAKAR SAHOO	BISWA PRAKASH DHAL	PATKURA /67 /2019
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0006067/2020	SK.MAKDUM ALLI	J.K.KHUNTIA	BALASORE TOWN /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0006068/2020	GOPINATH BHUYAN @ BUDHIA	J.K.KHUNTIA	INDUSTRIAL /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0006069/2020	BIBHUTI BHUSAN JENA	SURYA NARAYAN BISWAL	TANGI (KHURDA) /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0006070/2020	ASHOK MALIK	ROHIT MAHATO	PATKURA /171 /2019
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0006071/2020	SUJIT KUMAR RAY	ARIJEET MISHRA	JEYPORE SADAR /87 /2020
		VS	VS	()

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FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0006072/2020	STATE OF ODISHA UMESH MISHRA VS	J.N.PANDA VS	// BHAWANIPATNA TOWN /183 /2018 ()
206	ABLAPL/0006073/2020	STATE OF ODISHA NARESH MANDAL VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /108 /2009 ()
207	ABLAPL/0006074/2020	STATE OF ODISHA ANIRUDHA ROUL VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /79 /2020 ()
208	ABLAPL/0006075/2020	STATE OF ODISHA TULU MAJHI @ DEBENDRA MAJHI VS	DEEPAK KUMAR DAS VS	// KONARK /104 /2018 ()
209	ABLAPL/0006076/2020	STATE OF ODISHA PABANI NAYAK VS	R.ACHARYA VS	// BEGUNIA P.S. /104 /2020 ()
210	ABLAPL/0006077/2020	STATE OF ODISHA HARERAMA NAYAK VS	JANARANJAN MANTRI VS	// PATTAMUNDAI /183 /2020 ()
211	ABLAPL/0006078/2020	STATE OF ODISHA BRUNDABAN SETHI @ BUNDEI SETHI VS	S.ROUT VS	// ANGUL TOWN /458 /2020 ()
212	ABLAPL/0006079/2020	STATE OF ODISHA RAMESH CHANDRA DALAI VS	B.K.NAYAK VS	// PATKURA /110 /2020 ()
213	ABLAPL/0006080/2020	STATE OF ODISHA BUTU @ BATAKRUSHNA PARIDA VS	B.K.NAYAK VS	// DELANGA /36 /2020 ()
214	ABLAPL/0006081/2020	STATE OF ODISHA BHARAT KUMAR DAS VS	SATYA NARAYAN MISHRA-4 VS	// NAIKANI-DIHI /40 /2020 ()
215	ABLAPL/0006082/2020	STATE OF ODISHA TILASTI SANDHA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// MANAMUNDA /220 /2017 () //

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FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0006083/2020	AJAYA KUMAR MUDULI @ CHATU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /131 /2020 () //
217	ABLAPL/0006084/2020	TANTU BISWAL @ ASCHARJYA JAGAT JYOTISINIBHARAY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /63 /2020 () //
218	ABLAPL/0006085/2020	PRAGNYA @ PRAGYAN KUMARI GOUDA VS STATE OF ODISHA	SANJIB KUMAR DAS VS	DHARAKOT PS /163 /2019 () //
219	ABLAPL/0006086/2020	SUSIL NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /335 /2018 () //
220	ABLAPL/0006087/2020	BRUNDABAN SETHI @ BUNDEI SETHI VS STATE OF ODISHA	S.ROUT VS	ANGUL TOWN /462 /2020 () //
221	ABLAPL/0006088/2020	ALOK MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /48 /2018 () //
222	ABLAPL/0006089/2020	NANDAKISHORE SAHOO VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /164 /2020 () //
223	ABLAPL/0006090/2020	JAGAMOHAN SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KEONJHAR TOWN /113 /2020 () //
224	ABLAPL/0006091/2020	PRAMOD CHANDRA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KEONJHAR TOWN /113 /2020 () //
225	ABLAPL/0006092/2020	HARI SANKAR RAY VS STATE OF ODISHA	PRASANTA KU SAHOO VS	JEYPORE SADAR /217 /2019 () //
226	ABLAPL/0006093/2020	SAROJINI BHOI @ SAURI NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /35 /2020 () //
227	ABLAPL/0006094/2020	PRAFULLA MAHAPATRA	N.SAHANI	TANGI (KHURDA) /142 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0006095/2020	SUDHIR BARIK @ SUDHIR KUMAR BARIK	B.B.ROUTRAY	COLLIERY /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0006096/2020	ABINASH MALLICK @ CHOTA	SANGRAM KESHARI ROUT	PURUNAKATAK /70 /2016
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0006097/2020	SURESH KHILLO	DIPTI RANJAN BHOKTA	MACHHKUND /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0006098/2020	BISWANATH SATAPATHY	ABHISEK KHANDAL	DHENKANAL SADAR /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0006099/2020	DEBARAJ MOHANTY	BIBHUTI RANJAN MOHANTY	Dhamara Police Station /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0006100/2020	DILLIP KUMAR BHUYAN	SIDHESWAR MOHANTY	KHANDAGIRI P.S. /292 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0006101/2020	SK TANBEER ALLI @ MD TANBEER	MANAS CHAND	DHANUPALI /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0006102/2020	AHALYA SWAIN	DEBANAN DAS	JAGATSINGPUR /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0006103/2020	SANJAYA KU. SAHOO	SATYABRATA MOHANTY	CHANDANPUR /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0006104/2020	BIJAY KUMAR JENA	J.PRADHAN	UMERKOTE /157 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0006105/2020	SANTOSH KUMAR PANDI	TAPAS KUMAR ACHARYA	KODALA /269 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0006106/2020	STATE OF ODISHA SOUMYA RANJAN ROUT VS	DURGA PRASANNA MISHRA VS	// PARADEEP LOCK /48 /2020 ()
240	ABLAPL/0006107/2020	STATE OF ODISHA SURESH AGRAWAL @ SURESH KUMAR AGRAWAL	BALIAPANDA VS	// LANJIGARH /6 /2020 ()
241	ABLAPL/0006108/2020	STATE OF ODISHA SARATA BEHERA VS	PARTHA SARATHI DAS VS	// PATNA /50 /2020 ()
242	ABLAPL/0006109/2020	STATE OF ODISHA BHARAT SRICHANDAN VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /113 /2020 ()
243	ABLAPL/0006110/2020	STATE OF ODISHA DAMAYATI PAIKARAY @ DAMAYANTI PAIKARAY	TARA PRASAD MOHAPATRA VS	// JODAPADAR /37 /2020 ()
244	ABLAPL/0006111/2020	STATE OF ODISHA LADU NAYAK @ BABUNA NAYAK VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /108 /2020 ()
245	ABLAPL/0006112/2020	STATE OF ODISHA RAMESH CHANDRA BHOI VS	SMITA RANJAN PATTNAYAK VS	// NIALI /84 /2020 ()
246	ABLAPL/0006113/2020	STATE OF ODISHA BHASKAR BEHERA VS	TARA PRASAD MOHAPATRA VS	// BALIAPANDA /33 /2020 ()
247	ABLAPL/0006114/2020	STATE OF ODISHA MD.SAMROLL VS	PARTHA SARATHI DAS VS	// CHAMPUA /64 /2020 ()
248	ABLAPL/0006115/2020	STATE OF ODISHA SIBA DAS VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /87 /2020 ()
249	ABLAPL/0006116/2020	STATE OF ODISHA RANJAN KUMAR PANDA VS	B.S.DASPARIDA VS	// BHADRAK TOWN /159 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0006117/2020	RIKHI RAM BHOI VS STATE OF ODISHA	MANAS CHAND VS	BODEN /09 /2020 () //
251	ABLAPL/0006118/2020	SUSANTA KUMAR MALLA VS STATE OF ODISHA	P.SAHOO VS	ITAMATI /170 /2019 () //
252	ABLAPL/0006119/2020	KAUSHALYA GIRI VS STATE OF ODISHA	P.R.MISHRA VS	BHADRAK RURAL /277 /2020 () //
253	ABLAPL/0006120/2020	AKASH KUMAR SAHH VS STATE OF ODISHA	B.BEHERA VS	KUAKHIA /291 /2019 () //
254	ABLAPL/0006121/2020	BHUBAN BHAKTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BORIGUMMA /51 /2020 () //
255	ABLAPL/0006122/2020	JAGA @ TARJAN BEHERA VS STATE OF ODISHA	MANAS CHAND VS	BODEN /179 /2019 () //
256	ABLAPL/0006123/2020	NARESH NAIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	DASPALLA /121 /2018 () //
257	ABLAPL/0006124/2020	UTTAM KUMAR SAMAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KAMARDA /41 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :02/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	32/2020 STREV/13/2020	M/S. THE ORISSA MINERALS DEVELOPMENT CO.LTD-MPB.PANDA	
2	33/2020 STREV/13/2020	M/S. THE ORISSA MINERALS DEVELOPMENT CO.LTD-MPB.PANDA	
3	43/2020 LAA/16/2020	STATE OF ODISHA-MP	A.S.C.
4	44/2020 LAA/16/2020	STATE OF ODISHA-MP	A.S.C.
5	264/2020 RSA/146/2020	SUBHADRA PARIDA-MP	MALAYA KUMAR MISHRA
6	356/2020 CRLREV/285/2020	BRAJA SUNDAR NANDA-MP	ANANGA KUMAR OTTA
7	377/2020 CMP/374/2020	DAMBARUDHAR SA-MP	NARENDRA KUMAR SAHOO
8	378/2020 CMP/290/2020	PADMABATI NAYAK-MP	BIDESH RANJAN BEHERA
9	413/2020 RVWPET/422/2019	STATE OF ODISHA-MP	A.G.A.
10	414/2020 RVWPET/422/2019	STATE OF ODISHA-MP	A.G.A.
11	424/2020 FAO/332/2020	FAKIR MOHAN JENA-MP	SATYABAN SAHOO
12	425/2020 FAO/329/2020	TULASI PRADHAN-MP	SATYABAN SAHOO
13	462/2020 BLAPL/2945/2020	IILU @ DIPTI RANJAN BARIK-MP	SAPAN KUMAR LENKA
14	463/2020 BLAPL/9638/2019	JITU @ JITENDRA KUMAR SAHOO-MP	M/S.SIBA NARAYAN BISWAL,S.N.BISWAL,M.R.DASH
15	464/2020 BLAPL/3391/2020	GOURA CHANDRA ROUT-MP	SURYAKANTA DWIBEDI
16	552/2020 WA/39/2020	SAUDAMINI MISHRA-MP	AUROVINDA MOHANTY
17	553/2020 WA/301/2020	RANGABALLAV KANDA-MP	NIRANJAN LENKA
18	554/2020 WA/302/2020	CHITRASEN MOHANTY-MP	DINABANDHU NAYAK
19	611/2020 MACA/319/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	AMRITOSH SINHA
20	612/2020 MACA/320/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	AMRITOSH SINHA
21	613/2020 MACA/328/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	AMRITOSH SINHA
22	614/2020 MACA/819/2019	ICICI LOMBARD MOTOR INSURANCE,ZENITH HOUSE-MPG.P.DUTTA	
23	615/2020 MACA/385/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
24	616/2020 MACA/386/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
25	617/2020 MACA/386/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
26	618/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	INDRANIL SINGH

27	MACA/402/2020 619/2020	SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
28	MACA/403/2020 620/2020	THE DIVISIONAL MANAGER, SRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
29	MACA/404/2020 621/2020	MANAGER (LEGAL), I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
30	MACA/405/2020 622/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD-MP	
31	MACA/396/2020 625/2020	KAMALAKANTA TRIPATHY@BABULI-MP	DEVASHIS PANDA
32	CRLMC/1060/2020 673/2020	JITU@JITENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA
33	CRLA/468/2016 6128/2020	SUSHREE SANGITA DASH-MP	MANAS PATI
34	WP(C)/13419/2020 6129/2020	SURENDRA PANIGRAHI-MP	alok kumar mohapatra
35	WP(C)/12494/2020 6130/2020	PRATAP CHANDRA SAHU-MP	SATYABHUSAN DAS
36	WP(C)/13422/2020 6131/2020	ARUP BRAHMA MOHAPATRA-MP	M/S.G.N.MISHRA
37	WP(C)/7243/2020 6132/2020	K.DEVI-MP	M/S.G.N.MISHRA
38	WP(C)/7246/2020 6133/2020	REETA APARAJITA MOHANTY-MP	SASWATI MOHAPATRA
39	WP(C)/13423/2020 6134/2020	SUKADEV SWAIN-MP	AKSHAYA KUMAR MOHAPATRA
40	WP(C)/8953/2020 6135/2020	SOUMYA SUCHARITA SWAIN @ BEURA-MP	N.P.PARIJA
41	WP(C)/13424/2020 6136/2020	HIRANMAYA DASH-MP	RAMANATH ACHARYA
42	WP(C)/12149/2020 6137/2020	MANJULATA MOHAPATRA-MP	RANJAN KUMAR ROUT
43	WP(C)/13429/2020 6138/2020	BIRENDRA NARAYAN MOHANTY-MP	RAMA KRISHNA BISOI
44	WP(C)/13430/2020 6139/2020	BIKASH CHANDRA DAS-MP	MANORANJAN MISHRA
45	WP(C)/12845/2020 6140/2020	SUDHANSU RAY-MP	MANORANJAN MISHRA
46	WP(C)/12853/2020 6141/2020	RANJAN DAS-MP	MANORANJAN MISHRA
47	WP(C)/12852/2020 6142/2020	GAJENDRA MALIK-MP	MANORANJAN MISHRA
48	WP(C)/12851/2020 6143/2020	AMAL KUMAR PRADHAN-MP	MANORANJAN MISHRA
49	WP(C)/12848/2020 6144/2020	ALOK RANJAN BEHERA-MP	MANORANJAN MISHRA
50	WP(C)/12846/2020 6145/2020	KANHU CHARAN BERA-MP	MANORANJAN MISHRA
51	WP(C)/12847/2020 6146/2020	NARAYAN PRADHAN-MP	MONORANJAN MISHRA
52	WP(C)/12843/2020 6147/2020	BIKASH CHANDRA DAS-MP	MANORANJAN MISHRA
53	WP(C)/12844/2020 6148/2020	GAJENDRA MALIK-MP	MANORANJAN MISHRA
54	WP(C)/12849/2020 6149/2020	ANUPAMA SWAIN-MP	M/S.ANJAN KUMAR BISWAL
55	WP(C)/7189/2020 6150/2020	KORESA BIBI-MP	RAS BIHARI MOHAPATRA
56	WP(C)/13432/2020 6151/2020	PARBATI BEHERA-MP	ANTARYAMI SWAIN
57	WP(C)/13433/2020 6152/2020	BASANTA KUMAR SAHOO-MP	DILIP KUMAR PATNAIK
	WP(C)/13434/2020		

58	6153/2020 WP(C)/13436/2020	BIRENDRA NAIK-MP	B.SAHOO
59	6154/2020 WP(C)/13155/2020	RUPESH KUMAR MAHARANA-MP	SUSANTA KUMAR NATH
60	6155/2020 WP(C)/13335/2018	MANOJ KU.MISHRA-MP	M/S.K.P.MOHANTY
61	6156/2020 WP(C)/13275/2020	M/S.BIRLA TYRES-MP	SIDHARTHA RAY
62	6158/2020 WP(C)/13449/2020	RAJASHREE PATTANAIK-MP	BISWABIHARI MOHANTY
63	6159/2020 WP(C)/13454/2020	BULAN PRADHAN-MP	BISWABIHARI MOHANTY
64	6160/2020 WP(C)/13455/2020	NARAYAN NAYAK-MP	JYOTI PATNAIK
65	6161/2020 WP(C)/13456/2020	TAPASWINI CHAND-MP	BISWABIHARI MOHANTY
66	6162/2020 WP(C)/13457/2020	AFSAR MOHAMMED-MP	BISWABIHARI MOHANTY
67	6163/2020 WP(C)/13342/2020	CHINTAMANI PATI-MP	JUGALA KISHORE PANDA
68	6164/2020 WP(C)/13459/2020	RAJ KUMAR SHARMA-MP	B.K.GHADEI
69	6165/2020 WP(C)/13460/2020	MAA MANGALA WOMEN SHG-MP	SUKANTA KUMAR DALAI
70	6166/2020 WP(C)/13461/2020	SHAIKH TAJMUL HOK-MP	BISWABIHARI MOHANTY
71	6167/2020 WP(C)/13464/2020	HIMANSU BHUSAN MISHRA-MP	BISWABIHARI MOHANTY
72	6168/2020 WP(C)/13465/2020	PRATIMA PRADHAN-MP	BISWABIHARI MOHANTY
73	6169/2020 WP(C)/13466/2020	CHIRASMITA NAYAK-MP	BISWABIHARI MOHANTY
74	6170/2020 WP(C)/13467/2020	TRUPTIRANI SAHOO-MP	BISWABIHARI MOHANTY
75	6171/2020 WP(C)/13468/2020	LIPTIRANI PRADHAN-MP	BISWABIHARI MOHANTY
76	6172/2020 WP(C)/13469/2020	MAMATA MANJARI BISWAL-MP	BISWABIHARI MOHANTY
77	6173/2020 WP(C)/13470/2020	SANJIB KUMAR RATH-MP	BISWABIHARI MOHANTY
78	6174/2020 WP(C)/13471/2020	SANJAY KUMAR SENAPATI-MP	BISWABIHARI MOHANTY
79	6175/2020 WP(C)/13472/2020	SAUBHAGYA KUMAR DIXIT-MP	BISWABIHARI MOHANTY
80	6176/2020 WP(C)/13473/2020	BHABAGRAHI MAJHI-MP	BISWABIHARI MOHANTY
81	6177/2020 WP(C)/13474/2020	BINAPANI TRIPATHY-MP	BISWABIHARI MOHANTY
82	6178/2020 WP(C)/13475/2020	SUVASMITA PATI-MP	BISWABIHARI MOHANTY
83	6179/2020 WP(C)/16348/2019	DR.ARUN KUMAR CHOUDHURY-MP	M/S.DINESH KUMAR PANDA
84	6180/2020 WP(C)/13476/2020	PRAVAT BAL-MP	BISWABIHARI MOHANTY
85	6181/2020 WP(C)/13477/2020	SARASWATI DASH-MP	BISWABIHARI MOHANTY
86	6182/2020 WP(C)/13478/2020	PUSPANJALI SENAPATI-MP	BISWABIHARI MOHANTY
87	6183/2020 WP(C)/13479/2020	SATYABRATA SWAIN-MP	BISWABIHARI MOHANTY
88	6184/2020 WP(C)/13480/2020	SANDIP BAKSHI-MP	SIDHARTHA MISHRA
89	6185/2020	BIJU PATNAIK MEDICAL TECHNOLOGY BARIPADA-MP	PRAFULLA KUMAR MOHAPATRA

90	WP(C)/12625/2020 6186/2020	MADHUSMITA HEMBRAM-MP	PRAJIT KUMAR PRADHAN
91	WP(C)/27929/2019 6187/2020	SHRI CHITTARANJAN MANGARAJ-MP	SHRI M.PRATAP (@P.K MOHAPATRA)
92	WP(C)/13317/2020 6188/2020	M/S. EMPIRE ENTERPRISE-MP	JANAKI KANTA MAHAPATRA
93	WP(C)/13487/2020 6189/2020	ASHOK KUMAR DAS-MP	M/S.UMESH CHANDRA MOHANTY
94	WP(C)/23374/2019 6190/2020	KAMAL LOCHAN DAS-MP	M/S.UMESH CHANDRA MOHANTY
95	WP(C)/3616/2018 6191/2020	MANOJ KUMAR NAYAK-MP	M/S.UMESH CHANDRA MOHANTY
96	WP(C)/3614/2018 6192/2020	NIRANJAN ROUT-MP	M/S.UMESH CHANDRA MOHANTY
97	WP(C)/3619/2018 6193/2020	M/S.ASHOKA INFRACORE PRIVATE LIMITED-MP	SIDHARTHA MISHRA
98	WP(C)/13494/2020 6194/2020	JANMEJAY ROUL-MP	PRASANTA KUMAR SATAPATHY
99	WP(C)/13495/2020 6195/2020	ANIRUDHA ROUT-MP	SATYABRATA MOHANTY
100	WP(C)/13497/2020 6196/2020	HARI SANKAR BABU-MP	PRASANTA KUMAR SATAPATHY
101	WP(C)/13498/2020 6197/2020	BADAL KARMAKAR-MP	RAJIV KUMAR MAHANT
102	WP(C)/13499/2020 6198/2020	M/S.FIELD MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
103	WP(C)/13500/2020 6199/2020	M/S.ABHA ENGINEERING AND CONSTRUCTION-MP	SURYAKANTA DASH
104	WP(C)/13501/2020 6200/2020	M/S KALINGA AUTO SERVICES-MP	BHABANI P.MOHANTY
105	WP(C)/13502/2020 6201/2020	M/S SKY AUTOMOBILES-MP	BHABANI P.MOHANTY
106	WP(C)/13504/2020 6202/2020	SUJIT KUMAR MISHRA-MP	DEEPALI MAHAPATRA
107	WP(C)/9657/2020 6203/2020	AMIYA KETAN SWAIN-MP	DEEPALI MAHAPATRA
108	WP(C)/9712/2020 6204/2020	BANAMALI SATAPATHY-MP	DEEPALI MAHAPATRA
109	WP(C)/9659/2020 6205/2020	RAJ KISHORE NAYAK-MP	DEBASIS TRIPATHY
110	WP(C)/13506/2020 6206/2020	SATYANANDA DASH-MP	DEEPALI MAHAPATRA
111	WP(C)/9653/2020 6207/2020	BABULAL SAMAL-MP	DEEPALI MAHAPATRA
112	WP(C)/9716/2020 6209/2020	MADHUSUDAN PATRA-MP	ALOK KUMAR DAS
113	WP(C)/2551/2020 6210/2020	M/S VINAYAK AUTOMOBILES-MP	BHABANI P.MOHANTY
114	WP(C)/13509/2020 6211/2020	BHASKAR JENA-MP	ASHIS RATH
115	WP(C)/13512/2020 6212/2020	M/S SHREE VINAYAK MOTORS-MP	BHABANI P.MOHANTY
116	WP(C)/13513/2020 6213/2020	RABINDRA NATH JENA-MP	M/S.SHASHI BHUSAN JENA
117	WP(C)/13352/2020 6214/2020	BISHNU PRASAD MOHAPATRA-MP	KUNJA SUNDAR DAS
118	WP(C)/13516/2020 6215/2020	STATE OF ODISHA-MP	STANDING COUNSEL
119	WP(C)/13519/2020 6216/2020	RAJESH KUMAR NAYAK-MP	SATYA NARAYAN MOHAPATRA
120	WP(C)/13520/2020 6217/2020	STATE OF ODISHA-MP	STANDING COUNSEL
	WP(C)/13521/2020		

121	6218/2020 WP(C)/13522/2020	STATE OF ODISHA-MP	STANDING COUNSEL
122	6219/2020 WP(C)/13522/2020	STATE OF ODISHA-MP	STANDING COUNSEL
123	6220/2020 WP(C)/10491/2020	DR.BISHNU PRASAD SAR-MP	DEEPALI MOHAPATRA
124	499/2020 ABLAPL/233/2020	BABU @ SATYABRATA NAYAK-MP	SAMARENDRA BAHADUR
125	500/2020 ABLAPL/5534/2020	ABDUL HANNAN-MP	
126	501/2020 ABLAPL/4744/2020	SUJIT KUMAR SAMAL-MP	
127	6157/2020 WP(C)/25895/2013	SARASWATI SAHU-MP	
128	6208/2020 WP(C)/4085/2016	ANAMA BEHERA-MP	NARESH CH JENA